

ITEM NO.1609

COURT NO.9

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (C) No. 1403/2025

NAKKHEERAN PUBLICATIONS & ANR.

Petitioner(s)

VERSUS

GOOGLE LLC & ANR.

Respondent(s)

(IA No. 122131/2025 - EXEMPTION FROM FILING O.T. AND IA No. 122132/2025 - STAY APPLICATION)

Date : 13-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :Mr. R Balasubramanian, Sr. Adv.
Mr. Yusuf, AOR
Mr. P T Perumal, Adv.
Ms. R V Shaarumathi, Adv.
Dr. Ram Sankar, Adv.
Mrs. Harini Ramsankar, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the Transfer Petition as well as on the
application for stay, returnable within four weeks.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(NIDHI BHARDWAJ)
ASSISTANT REGISTRAR